

**Title : Papers laid on the table by the members/Ministers.**

**PAPERS LAID ON THE TABLE....Contd**

MR. DEPUTY-SPEAKER: Shri Suresh Pachouri to lay the papers mentioned against his name on the Table of the House.

Title : Papers laid on the table by the members/Ministers.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHAURI): Sir, I beg to lay on the Table---

A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:-

- (i) The Indian Administrative Service (Pay) Fourth Amendment Rules, 2004 published in Notification No. G.S.R. 258 in Gazette of India dated the 7<sup>th</sup> August, 2004.
  
- (ii) The Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 2004 published in Notification No. G.S.R. 259 in Gazette of India dated the 7<sup>th</sup> August, 2004.
  
- (iii) The Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 2004 published in Notification No. G.S.R. 260 in Gazette of India dated the 7<sup>th</sup> August, 2004.
  
- (iv) The Indian Forest Service (Pay) Amendment Rules, 2004 published in Notification No. G.S.R. 261 in Gazette of India dated the 7<sup>th</sup> August, 2004.
  
- (v) The Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 2004 published in Notification No. G.S.R. 275 in Gazette of India dated the 21<sup>st</sup> August, 2004.
  
- (vi) The Indian Administrative Service (Pay) Third Amendment Rules, 2004 published in Notification No. G.S.R. 276 in Gazette of India dated the 21<sup>st</sup> August, 2004.
  
- (vii) The Indian Administrative Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 2004 published in Notification No. G.S.R. 339 in Gazette of India dated the 9<sup>th</sup> October, 2004.
  
- (viii) The Indian Administrative Service (Pay) Fifth Amendment Rules, 2004 published in Notification No. G.S.R. 340 in Gazette of India dated the 9<sup>th</sup> October, 2004.
  
- (ix) The Indian Administrative Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 2004 published in Notification No. G.S.R. 347 in Gazette of India dated the 16<sup>th</sup> October, 2004.
  
- (x) The Indian Administrative Service (Pay) Sixth Amendment Rules, 2004 published in Notification No. G.S.R. 348 in Gazette of India dated the 16<sup>th</sup> October, 2004.
  
- (xi) The Indian Administrative Service (Pay) Seventh Amendment Rules, 2004 published in Notification No. G.S.R. 380 in Gazette of India dated the 6<sup>th</sup> November, 2004.
  
- (xii) The Indian Administrative Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 2004 published in Notification No. G.S.R. 381 in Gazette of India dated the 6<sup>th</sup> November, 2004.

(Placed in Library. See No. LT. 1390/2004)

- (2)(i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Bhandar, New Delhi, for the year 2003-2004, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Kendriya Bhandar, New Delhi, for the year 2003-2004.

(Placed in Library. See No. LT. 1391/2004)

(3) A copy of the Central Vigilance Commission (Removal of Difficulties) Order, 2004 (Hindi and English versions) published in the Notification No.G.S.R.654(E) in Gazette of India dated the 1<sup>st</sup> October, 2004, under sub-section (2) of section 23 of the Central Vigilance Commission Act, 2003.

(Placed in Library. See No. LT. 1392/2004)

- (4)(i) A copy of the Annual Report (Hindi and English versions) of the Civil Services Officers' Institute, New Delhi, for the year 2003-2004, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Civil Services Officers' Institute, New Delhi, for the year 2003-2004.

(Placed in Library. See No. LT. 1393/2004)

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